

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2023-24/131/ RTI
Dated 6/11/2023


To,
Mr. Anil Kumar Barman
Gauhati High Court, Guwahati.


1. Please refer to your RTI application registered as I.D. Number 111/2023-24 Dated 17/10/2023 addressed to undersigned regarding criteria of promotion to SJA and marks obtained by the applicant.
2. The information asked for is as follows,
 - 1) Required criteria in respect of promotion to SJA,
 - a. As per order dated 07/08/2013, the zone of consideration for promotion to the post of SJA is 5 Years continuous service in the feeder post of JA.
 - b. The parameters followed for promotion of Officers and staffs to higher rank issued vide *Notification dated 02/03/2021* is attached herewith.
 - 2) Final marks of the applicant in the interview held on 07/10/2023

Name designation &	Marks of ACRs (out of 30)	Marks obtained in interaction in average (out of 30)	Total marks obtained (out of 60)
Anil Kumar Barman	25	16.33	41.33

3. As per section 19 of the Right to Information Act, 2005, you may file an appeal to the Appellate Authority within 30(thirty) days of the issue of this order if you are not satisfied with this reply.

Encl:- 1 page.


6-11-2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Received

7-11-23.


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/133/ RTI
Dated 08/11/2023

To,

Mr. Mithu Yadav
Natun Bazar, Sagal Hati Road
Dhalai, Cachar-788115

1. Please refer to your RTI application registered as I.D. Number 114/2023-24 Dated 31/10/2023 addressed to undersigned regarding supply of information relating to Stenography skill test held on 10/06/2023.
2. The information asked for is as follows.
Copies of your transcription sheet for promotion to Stenographer-Grade-I and Grade-II of the District Courts of Assam is attached herewith. You are requested not to share the document with third person.
3. As per section 19 of the Right to Information act, 2005, you may file an appeal to the Registrar General and First Appellate Authority within 30(thirty) days from the issuance of this order if you are not satisfied with this reply.


08/11/2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

To:

The State Public Information Officer
O/o of the Registrar (Admin) cum In Charge,
Centralized Recruitment,
Honble Gauhati High Court, Guwahati-1

Applicant: Mithu Yadav.

S/o Ram Chandra Goala,
R/o Natun Bazar, Saagal Hati Road,
P.O. Narsingpur, PS- Dholai,
District: Cachar, Assam. Pin: 788115,
Phone No. 7002889275,

Sub :- Prayer for withdrawing my RTI Appeal dated 22-09-2023.

Respected Sir,

I have the honour to state that I have preferred RTI Appeal on 22-09-2023 & not receive any sort of reply from your end but recently I received a message in my APP No. 7503400543 that my previously sent RTI was rejected as there was some de in my enclosed IPO.

Therefore, Sir, it is my kind request before you to allow me to withdraw my Appeal dated 22-09-2023 and thus obliged.

Yours Sincerely

Mithu Yadav
6/10/23
(Mithu Yadav)

Den
9/10/23

10/10/23
26/9/23

2-1-11

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/ 135 / RTI
Dated 10/11/2023

To,

Mr. Dulal Debnath
Quarter No-B133, A&B type Residency
IIT Guwahati campus, Ghy-781039, Assam

1. Please refer to your RTI application registered as I.D. Number 106/2023-24 Dated 11/10/2023 addressed to undersigned regarding two e-mail sent to this Registry.
2. The information asked for is as follows.

i.

Date on which e-mail dated received	Name and designation of the receiving authority	Steps taken, and date on which e-mail dated forwarded	Name and designation of person to whom e-mail dated forwarded
24/06/2022	Office of Registrar General, Gauhati High Court	24/06/2022	Office of Registrar (Judl.), Gauhati High Court

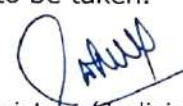
No action was required to be taken in this regard as the summary of the court proceedings of the particular dates were found to have been uploaded in the "Business" field of the CIS. **Kindly note that as per Notification No. 58 dated 24-06-2021, the District Courts were required to enter only the summarized short daily / routine order in the "Business" field.**

ii.

Date on which e-mail dated received	Name and designation of the receiving authority	Steps taken, and date on which e-mail dated forwarded	Name and designation of person to whom e-mail dated forwarded
02/10/2023	Office of Registrar General, Gauhati High Court	03/10/2023	Office of Registrar (Judl.), Gauhati High Court

No action was taken required to be in this regard as the summary of the court proceedings of the particular dates were found to have been uploaded in the "Business" field of the CIS.

III. and IV.- Does not arise as no action was required to be taken.


10.11.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/132/ RTI
Dated 10/11/2023

To,

Ms. Puja Bardoloi
Milan Path, House no-5, Zoo Tinali
R.G. Baruah Road, Ghy-24

1. Please refer to your RTI application registered as I.D. Number 112/2023-24 Dated 19/10/2023 addressed to undersigned seeking information relating to Junior Grade Translator recruitment examination.
2. The information asked for is as follows.
Official cut off mark for the Junior Grade Translator Recruitment Examination is 53.50 out of 100.
Photocopy of answer script in respect of yourself / Roll No. 137 of Junior Grade Translator Recruitment Examination, 2023 are enclosed herewith.
3. As per section 19 of the Right to Information act, 2005, you may file an appeal to the Registrar General and First Appellate Authority within 30(thirty) days from the issuance of this order if you are not satisfied with this reply.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati. 10-11-2023

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2023-24/138/ RTI
Dated 16/11/2023

To,

Mr. Partha Saikia
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 110/2023-24 Dated 16/10/2023 addressed to undersigned regarding staff of the Gauhati High Court, Principal Seat.
2. The information asked for is as follows,
 - 1) Sanctioned strength of various post of the Gauhati High Court, Principal Seat is attached herewith. (at **Annexure-I**)
 - 2) The apportionment in the post of Assistant Registrar, Deputy Registrar, Joint Registrar and Registrar in the Gauhati High Court, Principal Seat is attached herewith. (at **Annexure-II**)
 - 3) With regard to this query, following orders/letter and note are available with the Registry.(attached at **Flag-A**)
 - 4) The proposal for creation of post of AOJ, SJA and JA are prepared as per present and near future requirement of workforce in the various Sections, Courts and Secretaries etc of this Registry.

Now as per Govt. letter No-JDJ(E) 18/91/119 dated 08/01/2007 (at **flag-B**), ratio for creation of post of AOJ,SJA and JA is 7:1 and the ratio for creation of post of SJA and JA is 1:1.
 - 5) As per Govt. letter No-JDJ (E) 18/91/119 dated 08/01/2007, the ratio for creation of post of AOJ, SJA and JA is 7:1. However, the sanctioned strength of Court Master is not included in the given ratio.
 - 6) Available records with this Registry in respect of proposals sent to the Government of Assam for creation of various posts from and after 1998, are attached at **Annexure-IV**.
 - 7) The number of posts that were created from and after 1998 are attached at **Annexure-III**.
 - 8) The qualification prescribed in various traceable advertisements related to recruitment of Judicial Assistant (erstwhile JAA/LDA) and Computer Assistant (erstwhile Computer Operator/ Typist) etc. when the recruitment were conducted by the Establishment Section can be seen at **Annexure-V**. Other advertisements from the year 2012 onwards may be seen in the official website of the Gauhati High Court.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2023-24/139/ RTI
Dated 18/11/2023

To,

Mr. Hitesh Ch. Das
Gauhati High Court, Guwahati.


1. Please refer to your RTI application registered as I.D. Number 115/2023-24 Dated 31/10/2023 addressed to undersigned seeking interview marks obtained by all the candidate appeared for the post of Assistant Registrar.
2. The information asked for is as follows,

Final marks of the interview held on 13/10/2023 for the post of Assistant Registrar.

Name	Total marks obtained in interview (out of 30)
Hitesh Ch. Das	20.5

Kindly note that interview marks of all other candidates cannot be disclosed, as it falls under third party information of Section 11 of the RTI Act.

Susil Das


18.11.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 4/2023-24/140/ RTI
Dated 22/11/2023

To,

Mr. Protyush Chatterjee
57, DD Mondol Ghat Road, Kokata-700076

1. Please refer to your RTI application registered vide I.D. Number 118/2023-24 Dated 07/11/2023 forwarded to undersigned seeking information relating to your appeal addressed to Hon'ble Chief Justice.

2. The information asked for is as follows:
 1. The matter was placed before Hon'ble Chief Justice, Gauhati High Court on 20/09/2023.
 2. The matter was not registered as Suo-Moto PIL as no justification could be made out on the basis of the letters.
 3. Does not arise.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

O/C

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. XXXV – 05/2023-24/143/RTI Appl.
Dated Guwahati 28/11/2023.

From: Mr. Sunil Kumar Poddar
Registrar General cum FAA
The Gauhati High Court, Guwahati – 781001

To : Mr. R. Bhattacharjee
Member Secretary,
Assam State Legal Service Authority

Sub: Re-routing of RTI Appeal by T.V. Sundaresan.

Ref: Your letter No- ASLSA 169/2019/557 dated 20/11/2023.

Sir,

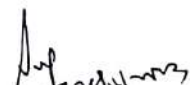
With reference to the above, I would like to re-route the RTI Appeal by T.V. Sundaresan, which was earlier forwarded to this Registry vide abovementioned letter. Kindly note that applicant has filed the said RTI Appeal in response to RTI reply from end, i.e. ASLSA 169/2019/457 dated 25/10/2023. Hence, Appellate Authority of this Registry has no jurisdiction over this appeal application.

You are hereby requested to address the said RTI Appeal application as Appellate Authority of Assam State Legal Service Authority under the provision of the RTI Act.

Yours sincerely,


Registrar General cum FAA
Gauhati High Court, Guwahati

Copy to :
Mr. T.V. Sundaresan, D211 Lok Terrace 17, Vashi, Navi Mumbai-400703.


Registrar General cum FAA
Gauhati High Court, Guwahati

Received
28/11/23


FORM 'D'
Rejection Order
[Rule 4(iii)]

No HC.XXXV- 01/2023-24/141/ RTI
Dated 23/11/2023

To,

Mr. Bidyut Saikia
Rongdoi Daw Gaon, Jorhat - 785101

1. Please refer to your application registered vide I.D. No 124/2023-24 Dated 17/11/2023 addressed to the undersigned for rechecking the skill test of Stenographer's promotion.
2. Kindly note that under RTI Act, only available information can be furnished. The process of "Recheck" does not fall under the definition of information. Hence, your application stands rejected.


23.11.2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'
Form of supply of Information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2023-24/142/ RTI
Dated 22/11/2023

To,

Mr. Dilip Kr Rai
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 120/2023-24 Dated 09/11/2023 addressed to undersigned seeking marks obtained by all the applicants in respect of promotion to SJA.

2. The information asked for is as follows,

Final marks of the applicant in the interview held on 07/10/2023

Name & designation	Marks of ACRS (out of 30)	Marks obtained in Interaction in average (out of 30)	Total marks obtained (out of 60)
Dilip Kr Rai	25	16.66	41.66

Kindly note that interview and ACR marks of all other candidates cannot be disclosed, as it falls under "Third Party Information" of Section 11 of the RTI Act.

Dilip Kr Rai
24/11/2023

AMW
22/11/2023
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/142/ RTI
Dated 24/11/2023


To,

Mr. Bikki Mahajan
Ward no-5, Dhekiajuli, Sonitpur-784110

1. Please refer to your RTI application registered vide I.D. Number 119/2023-24 Dated 07/11/2023 forwarded to undersigned seeking information relating to promotional stage of Computer typist of District Court.
2. The information asked for is as follows:

The Post of Computer Typist didn't exist at the time of implementation of the Assam District & Sessions Judges Establishment (Ministerial) Service Rules 1987. However, the Draft Assam District Court Employees Service Rules is yet to be notified by the Govt of Assam.

The Gauhati High Court has issued a Notification No. HC.XXXVII-21/2017/271/R.Cell dated 14/10/2020 in respect of promotion of LDA, Copyist, Typist and Computer Typist to the post of UDA in the District Court of Assam. However, a Writ petition has been filed vide no WP(C) 1055/2023 before the Hon'ble Gauhati High Court challenging the said notification and the matter is still pending. Hence, no information can be furnished in this regard.

 24-11-2023

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.